

LEGISLATIVE ASSEMBLY OF THE STATE OF GOA

The Goa (Regulation of Film Shooting) (Amendment) Bill, 2022

(Bill No. 29 of 2022)

(As passed by the Legislative Assembly of the State of Goa)

**GOA LEGISLATURE SECRETSRIAT,
ASSEMBLY HALL, PORVORIM, GOA
JULY, 2022**

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BILL

BE it enacted to amend the Goa (Regulation of Film Shooting) Act, 2021(Goa Act 29 of 2021) by the Legislative Assembly of Goa in the Seventy-third Year of the Republic of India as follows:-

1. *Short title and commencement.*--- (1) This Act may be called the Goa (Regulation of Film Shooting) (Amendment) Act, 2022.

(2) It shall come into force at once.

2. *Amendment of section 7.*- In section 7 of the Goa (Regulation of Film Shooting) Act, 2021 (Goa Act 29 of 2021) (Hereinafter referred to as the “Principal Act”), for the expression “Imprisonment for a term which may extend to three months or with fine which may extend to five lakh rupees or with both”, the expression “*fine which shall not be less than fifty thousand rupees, but may extend to five lakh rupees*”, shall be substituted.